

By Email/ Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/7619/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
✓ Smti. R. Kar,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 20th December, 2018.

Sub: **Winter vacation with Station leave permission.**

Ref:- Your letter No.DJN/8702, dtd 18.12.2018

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the the winter Vacation w.e.f. 24.12.2018 to 31.12.2018 along with station leave permission w.e.f. from the evening of 22.12.2018 till the morning of 02.01.2019, as prayed for. The Addl. District & Sessions Judge No.1, Nagaon, in his absence the senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE),

Memo NO.HC.VII-242/2010/7620-7621/A, dated 20.12.18

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Addl. District & Sessions Judge No.1, Nagaon.

Sd/-

JT. REGISTRAR (VIGILANCE)